

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

204. CP/83(MB)2023

IN THE MATTER OF

Avinash Narayan Prasad Pande
Vs
Anacon Laboratories Private Limited

... Petitioner
... Respondent

U/s 241(1), 242(4) of the Companies Act, 2013

Order Delivered on 22.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **24.07.2024 for further consideration.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/